## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## **ORDER**

Consequent upon creation of new courts vide order No.50/D3/Gaz.-IA/DHC/2023 dated 14.12.2023 of Hon'ble High Court of Delhi of Hon'ble High Court of Delhi, New Delhi, the following transfer & posting orders are hereby made in official exigency with immediate effect:

S. No.	Name, Designation & Emp. Code	From	То
1	Sh. Raj Kishore, JA EC:68629596	Reader cum Ahlmad in the court of Ms. Pooja Kumari, MM (NI Act) (Digital Court)-02, South, Saket Courts	Tripathi, District Judge (Commercial
2	Deepak Mehlawat, JA EC: 59017922	JA in Accounts Branch, South- East, Saket Courts	Reader cum Ahlmad in the court of Ms. Pooja Kumari, MM (NI Act) (Digital Court)-02, South, Saket Courts
3	Bijayaloka Behera, JA EC: 56510239	JA in Record Room, South-East, Saket Courts	Ahlmad in the court of Sh. Raj Kr. Tripathi, District Judge (Commercial Court)-08, South-East, Saket Courts
4	Prabhakar Anand JJA EC:39724064	JJA in Office Pool, Administration Branch, South-East, Saket Courts	Asstt. Ahlmad in the court of Sh. Raj Kr. Tripathi, District Judge (Commercial Court)-08, South-East, Saket Courts
5	Rati Ram, JA EC: 20025260	JA in Mediation Centre, South, Saket Courts	Reader in the court of Sh. Lokesh Kr. Sharma, District Judge (Commercial Court)-05, South, Saket Courts
6	Amrish Kumar Sah, JA EC: 56622902	JA in Accounts Branch, South, Saket Courts	Ahlmad in the court of Sh. Lokesh Kr. Sharma, District Judge (Commercial Court)-05, South, Saket Courts
7	Neetu, JJA EC: 61996590	JJA in Copying Agency, South, Saket Courts	Asstt. Ahlmad in the court of Sh. Lokesh Kr. Sharma, District Judge (Commercial Court)-05, South, Saket Courts
8	Shyam Singh, JA EC: 90856081	JA in Facilitation Centre, East, KKD Courts	Reader in the court of Sh. Rakesh Pandit, District Judge (Commercial Court)-04, South-West, Dwarka Courts
9	Neha Yadav, JA EC: 44592873	JA in Accounts Branch, West, Tis Hazari Courts	JA in Facilitation Centre, East, KKD Courts
10	Manisha Kaushik, JA EC: 98884560	JA in Accounts Branch, South- West, Dwarka Courts	Ahlmad in the court of Sh. Rakesh Pandit, District Judge (Commercial Court)-04, South-West, Dwarka Courts
11	Dhananjay Kumar Singh, JJA EC:36425021	JJA in Copying Agency, South- East, Saket Courts	Asstt. Ahlmad in the court of Sh. Rakesh Pandit, District Judge (Commercial Court)-04, South-West, Dwarka Courts



S. No.	Name, Designation & Emp. Code	From	То
12	Raman Kumar, JA EC: 53126648	JA in General Branch, South- West, Dwarka Courts	Reader in the court of Ms. Manu Goel Kharb, Spl. Judge (NDPS)-02, South- West, Dwarka Courts
13	Narender Kushwah, JA EC: 51717507	JA in Record Room (Crl.), South- West, Dwarka Courts	Ahlmad in the court of Ms. Manu Goel Kharb, Spl. Judge (NDPS)-02, South- West, Dwarka Courts
14	Sonu, JJA EC:46584145	JJA in Office Pool, Administration Branch, South- West, Dwarka Courts	Asstt. Ahlmad in the court of Ms. Manu Goel Kharb, Spl. Judge (NDPS)-02, South-West, Dwarka Courts
15	Radha Rawat, JA EC: 67933365	JA in Copying Agency, Central, Tis Hazari Courts	Reader in the court of Sh. Raghubir Singh, ASJ(FTC), Shahdara, KKD Courts
16	Ashutosh Kumar Mishra, JA EC:81319320	Ahlmad in the court of Ms. Divya Gupta, MM (NI Act)-05, Central, Tis Hazari Courts	Ahlmad in the court of Sh. Raghubir Singh, ASJ(FTC), Shahdara, KKD Courts
17	Pankaj Gosain, JA EC: 65908704	JA in General Branch, Central, Tis Hazari Courts	Ahlmad in the court of Ms. Divya Gupta, MM (NI Act)-05, Central, Tis Hazari Courts
18	Himanshu, JJA EC:72982485	JJA in Office Pool, Administration Branch, Shahdara, KKD Courts	Asstt Ahlmad in the court of Sh. Raghubir Singh, ASJ(FTC), Shahdara, KKD Courts
19	Hemchand, JJA EC:72361522	Asst Ahlmad in the court of Sh. Vivek Beniwal, Principal Magistrate, JJB-II, Feroz Shah Kotla, Delhi Gate	JJA in Copying Agency, Tis Hazari Courts
20	Deepu, JA EC:20272645	JA in Copying Agency, East, KKD Courts	Reader in the court of Ms. Jasjeet Kaur, ASJ(FTC), East, KKD Courts
21	Pradeep Kumar, JA EC: 87523323	JA in Accounts Branch, East, KKD Courts	Ahlmad in the court of Ms. Jasjeet Kaur, ASJ(FTC), East, KKD Courts
22	Ankit Panwar, JJA EC:27870744	JJA in Office Pool, Administration Branch, East, KKD Courts	Asstt. Ahlmad in the court of Ms. Jasjeet Kaur, ASJ(FTC), East, KKD Courts
23	Ravi Shankar Kumar, JA EC: 12740	Ahlmad in the court of Ms.Tista Shah, ARC-01, Central, Tis Hazari Courts	Reader in the court of Ms. Ankita Lal, ASJ(FTC), North-East, KKD Courts
24	Chiranjit Aswal, JA EC: 46993386	JA in Accounts Branch, North- East, KKD Courts	Ahlmad in the court of Ms.Tista Shah, ARC-01, Central, Tis Hazari Courts
25	Poonam, JA EC: 78215157	JA in Copying Agency, North- East, KKD Courts	Ahlmad in the court of Ms. Ankita Lal, ASJ(FTC), North-East, KKD Courts

10

y .



C	Name Design	<del></del>	
S. No.	Name, Designation & Emp. Code	From	То
26	Pushpender, JJA EC:82010933	JJA in Office Pool, Administration Branch, North-East, KKD Courts	Asstt. Ahlmad in the court of Ms. Ankita Lal, ASJ(FTC), North-East, KKD Courts
27	Vijay Kumar, JA EC: 17979770	JA in Mediation Centre, Tis Hazari Courts	Reader in the court of Ms. Veena Rani, Judge, Family Court-02, North-East, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
28	Asmita Saini, JA EC:13542	JA in CMM Office, Central, Tis Hazari Courts	JA in Mediation Centre, Tis Hazari Courts
29	Surender Singh, JA EC: 80171705	JA in Accounts Branch, Central, Tis Hazari Courts	Ahlmad in the court of Ms. Veena Rani, Judge, Family Court-02, North-East, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
30	Anjali, JJA EC:69063546	Asst Ahlmad in the court of Sh. Manoj Kumar Sharma, ADJ-10, Central District, Tis Hazari Courts	Asstt. Ahlmad in the court of Ms. Veena Rani, Judge, Family Court-02, North-East, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
31	Ankur Morya, JJA EC: 57371051	Asstt. Ahlmad in the court of Sh. Pranav Joshi, JSCC-cum-ASCJ-cum-Guardian Judge(MCD & NDMC), (Central), Tis Hazari Courts	Asst Ahlmad in the court of Sh. Manoj Kumar Sharma, ADJ-10, Central District, Tis Hazari Courts
32	Jatinder Kaur, SJA EC:42478171	SJA in Office Pool, Administration Branch, West, THC	Reader in the court of Ms. Riya Guha, Judge, Family Courts-03, Shahdara, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
33	Deepak Kumar, JA EC: 13928	JA in Accounts Branch, Central, Tis Hazari Courts	Ahlmad in the court of Ms. Riya Guha, Judge, Family Courts-03, Shahdara, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
34	Gopal Singh, JJA EC:34415022	Asst. Ahlmad in the court of Sh. Arjun Kirar, MM (NI Act)-04, Central, THC	Asstt. Ahlmad in the court of Ms. Riya Guha, Judge, Family Courts-03, Shahdara, KKD Courts (on diverted capacity for a period of one year or till further orders whichever is earlier).
35	Vinit, JJA EC:86174349	Asst. Ahlmad in the court of Sh. Mohit Sharma, Principal Magistrate, JJB-I, Kingsway Camp	Asst. Ahlmad in the court of Sh. Arjun Kirar, MM (NI Act)-04, Central, THC



S. No.	Name, Designation & Emp. Code	From	То
36	Ajay Gupta, JA EC:75116310	Asst. Ahlmad in the court of Ld. Principal District & Sessions Judge (HQs), THC	Ahlmad in the court of Ms. Anjani Mahajan, ADJ-12, Central, THC
37	Mukesh Kumar, JA EC:71598641	JA in Record Room (Civil), Central, THC	Ahlmad in the court of Ms. Charu Aggarwal, Judge, Family Court-01, West, THC (on diverted capacity for a period of one year or till further orders whichever is earlier).
38	Ashish Kumar, JA EC: 25101008	Reader in the court of Ms. Sanghmitra, MM (Mahila Court)-01, South-East, Saket Courts	Reader in the court of Sh. Satvir Singh Lamba, Spl. Judge (NDPS), West, THC
39	Bharat Bhushan, JA EC: 30402233	Reader in the court of Sh. Satvir Singh Lamba, Spl. Judge (NDPS), West, THC	Reader in the court of Ms. Sanghmitra, MM (Mahila Court)-01, South-East, Saket Courts
40	Manu Vasudev, JA EC: 59522735	Reader in the court of Sh. Rajesh Kumar Singh, DJ (Commercial Court)-06, South-East, Saket Courts	Reader in the court previously presided by Sh. Sahil Monga, MM (NI Act) (Digital Court)-02, NDD, PHC
41	Sohan Lal, JA EC: 76283553	Reader in the court previously presided by Sh. Sahil Monga, MM (NI Act) (Digital Court)-02, NDD, PHC	Reader in the court of Sh. Rajesh Kumar Singh, DJ (Commercial Court)- 06, South-East, Saket Courts
42	Yogender Kumar Vats, JA EC:88114590	Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPCR, SEBI (West), Tis Hazari Courts	JA in Copying Agency, North, Rohini Courts
43	Shiv Singh, JA EC:20460137	JA in Copying Agency, North, Rohini Courts	Ahlmad in the court of Ms. Harleen Singh, ASJ-01 (POCSO, CPCR, SEBI (West), Tis Hazari Courts
44	Ashwani, JJA EC:60804662	Asst. Ahlmad in the court of Sh. Mohit Sharma, Principal Magistrate, JJB-I, Kingsway Camp	JJA in Record Room (Civil), Central, THC
45	Pradeep Sharawat, JJA EC: 70537016	JJA in Office Pool, Admn. II (HQs), THC	JJA in Accounts Branch, Central, THC
46	Sanjeev Kumar, JA EC: 98426095	JA in Stationery Branch, North, Rohini Courts	JA in Office Pool, Administration Branch, East, KKD Courts
47	Rupesh Rana, JA EC:42687662	JA in Video Conferencing Room, East, KKD courts	JA in Office Pool, North, Rohini Courts
48	Sangeeta Chopra, SJA EC:21137309	Reader in the court of Ms. Upasana Satija , ACMM, West, THC	Reader in the court of Ms. Amandeep Kaur, ACJ-CCJ-ARC (North-West), Rohini Courts



S. No.	Name, Designation & Emp. Code	From	То
49	Mohan Bahadur, JA EC:97254136	Reader in the court of Ms. Amandeep Kaur, ACJ-CCJ-ARC (North-West), Rohini Courts	Reader in the court of Ms. Upasana Satija, ACMM, West, THC
50	Kiran Mongia, JA EC:83167244	Reader in the court of Sh. Harjot Singh, MM (NI Act) (Digital Court)-01, NDD, PHC	Reader in the court of Sh. Pankaj Arora, ASJ-04 (North-East), Karkardooma Courts
51	Kailash Chand, JA EC:93075094	Reader in the court of Sh. Pankaj Arora, ASJ-04 (North-East), Karkardooma Courts	Reader in the court of Sh. Harjot Singh, MM (NI Act) (Digital Court)-01, NDD, PHC

Note: (a) The earlier order no. 92598-798/ F.97(30-III)/P&T/Admn.II/HQs/2023 dated 15.12.2023 in r/o Sh. Ajay Gupta, JA is hereby cancelled.

(b) The earlier order no. 92598-798/ F.97(30-III)/P&T/Admn.II/HQs/2023 dated 15.12.2023 is hereby modified to the extent in r/o the officials at Sr. No. 04, 14, 18, 22, 26 and 45 with the direction to join their respective transferee station mentioned against their names.

(c) Transferred officials shall handover the charge of all the Court records in their custody along with the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.

(d) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Narottam Kaushal) 9.12.23

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.9378-038 /P&T/Admn.II/HQs/2023

Dated, Delhi the

9 DEC /2023

## Copy forwarded for information and necessary action to:

- 1. The Principal District & Sessions Judge concerned, Delhi/New Delhi.
- 2. The Principal Judge, Family Courts (HQs), Dwarka, Delhi.
- 3. The Officer/Officer In-Charge concerned.
- 4. The Personal Office of the undersigned.
- 5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
- 6. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
- 7. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
- 8. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
- 10. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi